

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/29507/2026 BLAPL/10131/2026	DHARANIDHAR @ SRABANA KANHAR VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BANIGOCHA /117 /2026 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000465/2026
2	D-BLAPL/29531/2026 BLAPL/10132/2026	BHUBANESWAR BHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /201 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000373/2026
3	D-BLAPL/29562/2026 BLAPL/10133/2026	BULA @ BHAGIRATHI NAYAK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	MALGODOWN /222 /2025 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000026/2025
4	D-BLAPL/29587/2026 BLAPL/10134/2026	ANAND SAHA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	MADHUPATNA /283 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001057/2026
5	D-BLAPL/24535/2026 BLAPL/10135/2026	MANSINGH SOREN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BAMBARI /19 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000033/2023
6	D-BLAPL/26243/2026 BLAPL/10136/2026	AJAYA KUMAR GUPTA VS STATE OF ODISHA	MALAYA KUMAR MOHANTY VS	KAMAKHYANAGAR /51 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000093/2026
7	D-BLAPL/26611/2026 BLAPL/10137/2026	AJIT LAKRA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /63 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000021/2026
8	D-BLAPL/27620/2026 BLAPL/10138/2026	SIBARAM NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /238 /2025 A.D.J.,KODALA(Ganjam) ST/0000126/2025
9	D-BLAPL/29588/2026 BLAPL/10139/2026	SANTA @ SANTOSH KUMAR BEHERA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	DHENKANAL TOWN /48 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000116/2026
10	D-BLAPL/27878/2026 BLAPL/10140/2026	MANORANJAN PANDA VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000096/2026
11	D-BLAPL/29590/2026 BLAPL/10141/2026	ISWAR MAHARA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHAULIAGANJA /74 /2024 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000022/2024

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12	D-BLAPL/28611/2026 BLAPL/10142/2026	DEEPAK KUMAR PANDA VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	TANGI /424 /2026 J.M.F.C.,TANGI(Cuttack) GR/0000358/2026
13	D-BLAPL/29598/2026 BLAPL/10143/2026	SAJAN MOHARANA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BIRIDI PS /118 /2026 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000043/2026
14	D-BLAPL/28772/2026 BLAPL/10144/2026	CHANDAN KUMAR NAYAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /365 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001222/2026
15	D-BLAPL/28909/2026 BLAPL/10145/2026	SASHIKANTA JENA @ BUBU VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	PIPLI /674 /2025 1ST A.D.J., PURI(Puri) TR/0000010/2026
16	D-BLAPL/29234/2026 BLAPL/10146/2026	MADHU @ MADHUSUDAN KAMAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	NAYAKOT /175 /2024 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000003/2025
17	D-BLAPL/29246/2026 BLAPL/10147/2026	SUBHAM SAMANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /292 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000171/2026
18	D-BLAPL/29632/2026 BLAPL/10148/2026	PINKU BARIK VS STATE OF ODISHA	SISIRA PANIGRAHI VS	DHARAMGARH /291 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH CT/0000549/2026
19	D-BLAPL/29260/2026 BLAPL/10149/2026	AKSHYA @ AKHAYA @ AKHYA JENA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /359 /2026 J.M.F.C.,PARJANG(Dhenkanal) GR/0000463/2026
20	D-BLAPL/29302/2026 BLAPL/10150/2026	DUDA SATISH VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	PARLAKHEMUNDI /341 /2024 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000041/2025
21	D-BLAPL/29307/2026 BLAPL/10151/2026	CHANDAN GIRI VS STATE OF ODISHA	BISWANATH BEHERA VS	NAIKANI-DIHI /163 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000658/2026
22	D-BLAPL/29638/2026 BLAPL/10152/2026	GOLOK BISWAS VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /455 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000112/2025
23	D-BLAPL/29323/2026	JOHNSANA SUNA @ CHHOTU	SIDDHARTH GOUTAM DAS	KANTABANJI /159 /2026

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	BLAPL/10153/2026	VS STATE OF ODISHA	VS	J.M.F.C.,KANTABANJI(Balangir) GR/0000321/2026
24	D-BLAPL/29327/2026 BLAPL/10154/2026	SUSHANTA PRADHAN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	CHHENDIPADA /73 /2026 A.D.J.,ANGUL(Anugul) CT/0000118/2026
25	D-BLAPL/29329/2026 BLAPL/10155/2026	GURUNATH GOUDA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KASHIPUR /76 /2026 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000022/2026
26	D-BLAPL/29666/2026 BLAPL/10156/2026	DEBASIS SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /323 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000149/2026
27	D-BLAPL/29330/2026 BLAPL/10157/2026	JOHNSANA SUNA @ CHHOTU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /160 /2026 J.M.F.C.,KANTABANJI(Balangir) GR/0000322/2026
28	D-BLAPL/29340/2026 BLAPL/10158/2026	PRADIPTA KUMAR RATH @ RATHA @ CHINU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /127 /2026 2ND A.D.J,KHURDA(Khordha) TR/0000047/2026
29	D-BLAPL/29361/2026 BLAPL/10159/2026	DEEPAK KUMAR VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000056/2026
30	D-BLAPL/29667/2026 BLAPL/10160/2026	SRIKANTA KUMAR HOTA VS STATE OF ODISHA	SASMITA NANDA VS	BARBIL /376 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0001155/2026
31	D-BLAPL/29447/2026 BLAPL/10161/2026	DHARMENDRA SWAIN @ MANTU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	//0 A.D.J.,NAYAGARH(Nayagarh) TR/0000038/2026
32	D-BLAPL/29367/2026 BLAPL/10162/2026	BADAL @ DHYAN CHAND NAIK VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	ANGUL SADAR PS /750 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000068/2022
33	D-BLAPL/29488/2026 BLAPL/10163/2026	MOHIT SINDUR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	JONK /267 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000030/2026
34	D-BLAPL/29419/2026 BLAPL/10164/2026	PARAMANANDA BISWAL VS	DALIRANI BEHURAY VS	BASUDEVPUR /467 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak)

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35	D-BLAPL/29672/2026 BLAPL/10165/2026	STATE OF ODISHA RASHMIRANJAN PATRA @ TUTU VS	MANAS KUMAR CHAND VS	GR/0000854/2026 BEGUNIA P.S. /323 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000149/2026
36	D-BLAPL/29675/2026 BLAPL/10166/2026	STATE OF ODISHA SAMEL DORA VS	SUSANTA KUMAR BARAL VS	CHITRAKONDA /107 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000087/2025
37	D-BLAPL/29786/2026 BLAPL/10167/2026	STATE OF ODISHA BASANTA NAYAK VS	BISWAJIT MOHANTY VS	BHANJANAGAR /721 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000032/2026
38	D-BLAPL/29705/2026 BLAPL/10168/2026	STATE OF ODISHA PRASANTA @ PRASHANTA KUMAR PRADHAN VS	JUGALA KISHORE PANDA VS	BALASORE VIGILANCE /24 /2026 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000009/2026
39	D-BLAPL/29498/2026 BLAPL/10169/2026	STATE OF ODISHA(VIG.) THAKURA SAMAD @ THAKURA SING SAMAN VS	BIRENDRA KUMAR PARDHI VS	MOHULDIHA /78 /2025 A.D.J.,KARANJIA(Mayurbhanj) ST/0000073/2025
40	D-BLAPL/29725/2026 BLAPL/10170/2026	STATE OF ODISHA BISHNU NAIK VS	BIRAJA PRASANNA DAS VS	BHANJANAGAR /954 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001665/2026
41	D-BLAPL/29676/2026 BLAPL/10171/2026	STATE OF ODISHA NILESH BEDUYA VS	DIBYA JYOTI SAHOO VS	JHARSUGUDA GRPS /83 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000067/2026
42	D-BLAPL/29677/2026 BLAPL/10172/2026	STATE OF ODISHA DEEPAK RAM @ DIPARAM VS	SASMITA NANDA VS	BARBIL /376 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0001155/2026
43	D-BLAPL/29484/2026 BLAPL/10173/2026	STATE OF ODISHA TRIPURA SAHU VS	UDAYA SHANKAR MISHRA VS	JARAPADA /163 /2012 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000071/2012
44	D-BLAPL/29502/2026 BLAPL/10174/2026	STATE OF ODISHA ALOK DEHURI VS	BIDYADHAR MANSING VS	MANIABANDHA /93 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000293/2026
45	D-BLAPL/29576/2026 BLAPL/10175/2026	STATE OF ODISHA AMARNATH DWIVEDI VS	SK. ZAFARULLA VS	BRAJARAJNAGAR /71 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000013/2026

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46	D-BLAPL/29904/2026 BLAPL/10176/2026	BISWAJIT SWAIN VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	TIRTOL /318 /2026 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagatsinghpur) GR/0000376/2026
47	D-BLAPL/29683/2026 BLAPL/10177/2026	SANA SINGH VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// A.D.J.,JALESWAR(Baleshwar) Spl/0000020/2026
48	D-BLAPL/29679/2026 BLAPL/10178/2026	BIJAY BHOI @ BIJU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /310 J.M.F.C.,JATNI(Khordha) GR/0000766/2026
49	D-BLAPL/29762/2026 BLAPL/10179/2026	SANATAN MAHANTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000018/2026
50	D-BLAPL/29763/2026 BLAPL/10180/2026	SAROJ DHINDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000020/2026
51	D-BLAPL/29773/2026 BLAPL/10181/2026	PRAKASH PATRA VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	PURUNAKATAK /179 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000124/2026
52	D-BLAPL/29680/2026 BLAPL/10182/2026	RAM BAHADUR YADAV VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA GRPS /56 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000047/2026
53	D-BLAPL/29341/2026 BLAPL/10183/2026	PRAKASH CHATTERJEE VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BADAGODA P.S. /567 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001094/2026
54	D-BLAPL/30234/2026 BLAPL/10184/2026	BIRANCHI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /40 /2026 A.D.J,PHULBANI(Kandhamal) ST/0000061/2026
55	D-BLAPL/29781/2026 BLAPL/10185/2026	BIKA HEMBRAM @ GULTU HEMBRAM VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDAKA P.S. /551 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000032/2026
56	D-BLAPL/29782/2026 BLAPL/10186/2026	TUNA PARAJA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /143 /2026 DISTRICT & SESIONS JUDGE,JEYPORE(Jaypur) CT/0000112/2026
57	D-BLAPL/29300/2026	PRATYUSH MIRDHA	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /201 /2026

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	BLAPL/10187/2026	VS STATE OF ODISHA	VS	J.M.F.C.,MADANPUR-RAMPUR(Kalahand
58	D-BLAPL/29540/2026 BLAPL/10188/2026	PRASHANT KUMAR SAHU @ PRASANTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CT/0000373/2026 PHIRINGIA /44 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal
59	D-BLAPL/29558/2026 BLAPL/10189/2026	PURNIMA JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Spl/0000050/2023 / /0 SPECIAL JUDGE,BALASORE(Baleshwar)
60	D-BLAPL/28059/2026 BLAPL/10190/2026	CHANDAN NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	Spl/0000314/2026 BADSAHI /368 /2025 AD-HOC A.D.J.(FTSC),BARIPADA(Mayur
61	D-CMAPL/44597/2026 CMAPL/136/2026	KULAMANI MISHRA VS MANAGING DIRECTOR, TRIBAL DEVELOPMENT COOPERATIVE CORPORATION LTD.,BHUBANESWAR	ADV. VS	Spl/0000116/2025 / / ()
62	D-CMAPL/44605/2026 CMAPL/137/2026	KULAMANI MISHRA VS MANAGING DIRECTOR, TRIBAL DEVELOPMENT COOPERATIVE CORPORATION LTD., BHUBANESWAR	ADV. VS	// // ()
63	D-CMAPL/44601/2026 CMAPL/138/2026	KULAMANI MISHRA VS MANAGING DIRECTOR TRIBAL DEVELOPMENT COOPERATIVE CORPORATION LTD., BHUBANESWAR	ADV. VS	// // ()
64	D-CMAPL/44599/2026 CMAPL/139/2026	KULAMANI MISHRA VS MANAGING DIRECTOR, TRIBAL DEVELOPMENT COOPERATIVE CORPORATION LTD., BBSR	ADV. VS	// // ()
65	D-CMAPL/44602/2026 CMAPL/140/2026	KULAMANI MISHRA VS MANAGING DIRECTOR, TRIBAL DEVELOPMENT COOPERATIVE CORPORATION LTD.,BHUBANESWAR	ADV. VS	// // ()
66	D-CMAPL/44594/2026 CMAPL/141/2026	KULAMANI MISHRA VS MANAGING DIRECTOR, TRIBAL DEVELOPMENT COOPERATIVE CORPORATION LTD., BHUBANESWAR	ADV. VS	// // ()
67	D-CMP/32153/2026 CMP/1697/2026	BIBEKANANDA MISHRA VS SATYA NARAYAN AGRAWAL	RAMAKANTA MISHRA VS	// 2ND A.D.J., BALANGIR(Balangir)
68	D-CMP/45200/2026 CMP/1698/2026	MATURU LAKHSMI DEVI VS	LALIT KUMAR MAHARANA VS	RFA/0000032/2013 // 1ST ADDL CIVIL JUDGE(SD), BERHAM

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69	D-CMP/46145/2026 CMP/1699/2026	KONCHADA RAM GOPAL HARADA MAJHI VS SUBASH CHANDRA MALABISAI	BUDHIRAM DAS VS	EP/0000009/2025 // A.D.J.,CUM SPECIAL JUDGE,BISSAMCU Fao/0000003/2024
70	D-CMP/45712/2026 CMP/1700/2026	ANANYA ANUSAYA NAIK@PATEL VS SABITRI PATEL	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda CS/0000105/2017
71	D-CMP/45958/2026 CMP/1701/2026	PRAVAT KUMAR ROUT VS GITANJALI NAYAK	ASHOK KUMAR BEHERA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0002073/2026
72	D-CONTAC/44706/2026 CONTAC/7/2026	DR. ARABIND KUMAR PADHEE,IAS, ADDITIONAL CHIEF SECRETARY, REVENUE AND VS NIRANJAN PANDA	SAUNDAS, M.C.M VS	// 0 //
73	D-CONTC/38471/2026 CONTC/6785/2026	SUKLANSHU SEKHAR MOHANTY VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
74	D-CONTC/38477/2026 CONTC/6786/2026	BIRA KISHORE BARIK VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
75	D-CONTC/38479/2026 CONTC/6787/2026	SUBHASHREE MOHAPATRA VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
76	D-CONTC/38488/2026 CONTC/6788/2026	JAYANTA KUMAR SAHOO VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
77	D-CONTC/38504/2026 CONTC/6789/2026	TRILOCHAN NAYAK VS JAYANT KUMAR JAYASINGH, OAS, TAHSILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
78	D-CONTC/38511/2026 CONTC/6790/2026	ANNAPURNA BARAL @ ROUT, VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
79	D-CONTC/45913/2026 CONTC/6791/2026	MANAGING MANAGING COMMITTEE OF PANCHAYAT GIRLS HIGH SCHOOL, MUND VS THIRUMALA NAIK, IAS	AND VS	// 0 //

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80	D-CONTC/45933/2026 CONTC/6792/2026	BANAMALI PRADHAN VS ARUN NAYAK, SUB COLLECTOR, KENDRAPARA	ADV. VS	// 0 //
81	D-CONTC/45964/2026 CONTC/6793/2026	SANTOSH KUMAR BAGHA VS MANISH AGARWAL, IAS	SATYA RANJAN PATI VS	// 0 //
82	D-CONTC/46007/2026 CONTC/6794/2026	SASMITA MISHRA VS ASWATHY, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/46010/2026 CONTC/6795/2026	ANUSUYA MOHANTY VS ASWATHY, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/46011/2026 CONTC/6796/2026	NAMITA PRADHAN VS ASWATHY, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/39389/2026 CONTC/6797/2026	STHITI MISHRA VS JAYANT KUMAR JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
86	D-CONTC/46017/2026 CONTC/6798/2026	BIJAYALAXMI MAHAPATRA VS ASWATHY, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/39391/2026 CONTC/6799/2026	BASANTA MANJARI PRADHAN VS JAYANT KUMAR JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
88	D-CONTC/46032/2026 CONTC/6800/2026	RAMA NARAYAN MOHANTY VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
89	D-CONTC/39376/2026 CONTC/6801/2026	SWETALINA MISRA VS JAYANT KUMAR JAYASINGH, OAS, TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
90	D-CONTC/39393/2026 CONTC/6802/2026	GAJANAN NAIK @ NAYAK VS JAYANT KUMAR JAYASINGH, O.A.S, TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
91	D-CONTC/46052/2026	SWAPNA SARITA PATI	ADV.	//

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	CONTC/6803/2026	VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, OAS, TAHASILDAR, BHADRAK	VS	0 //
92	D-CONTC/39760/2026 CONTC/6804/2026	BHASKAR CHANDRA DASH VS JAYANT KUMAR JAYASINGH, OAS, TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
93	D-CONTC/46056/2026 CONTC/6805/2026	BHARATI MISHRA VS ASWATHY, I.A.S.,COMMNR. CUM SECY.,HEALTH AND FAMILY WELFARE DEPT.,GOVT. OF ODISHA	ADV. VS	// 0 //
94	D-CONTC/46230/2026 CONTC/6806/2026	SUKANTA KUMAR PRADHAN VS N. THIRUMALA NAIK,IAS,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //
95	D-CONTC/39381/2026 CONTC/6807/2026	BHABANI PRASAD DASH VS JAYANT KUMAR JAYASINGH, OAS, TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
96	D-CONTC/46076/2026 CONTC/6808/2026	KAMALA GOUDA VS SHUBHA SARMA, PRINCIPAL SECRETARY TO GOVT., ODISHA, DEPT. OF WATER RESOURCES	ADV. VS	// 0 //
97	D-CONTC/24576/2026 CONTC/6809/2026	RENUBALA BEHERA VS ASHOK KUMAR DASH, OAS	RABINDRA KUMAR PATNAIK VS	// 0 //
98	D-CONTC/46084/2026 CONTC/6810/2026	BIKASH KUMAR AGRAWAL VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
99	D-CONTC/39384/2026 CONTC/6811/2026	JAYASHREE DAS VS JAYANT KUMAR JAYASINGH, OAS, TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
100	D-CONTC/46111/2026 CONTC/6812/2026	KSHIR SAGAR PATEL @ KHIRA SAGAR PATEL VS RAGHUNATH PANIGRAHI, TAHASILDAR, AMBABHONA, BARGARH	AMIT PRASAD BOSE VS	// 0 //
101	D-CONTC/39387/2026 CONTC/6813/2026	BHARATI SWAIN VS JAYANT KUMAR JAYASINGH, OAS, TAHASILDAR, BHUBANESWAR	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
102	D-CONTC/46347/2026 CONTC/6814/2026	RABI CHANDRA SAHOO VS	ADV. VS	// 0

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103	D-CONTC/46103/2026 CONTC/6815/2026	SOVA SHARMA, IAS GUMUDANI KRISHNA RAO VS SUDHANSU SARANGI, IPS, COMMANDANT GENERAL OF HOMEGUARDS, ODISHA	ADV. VS	// // 0 //
104	D-CONTC/46348/2026 CONTC/6816/2026	UPENDRA SAHOO VS SOVA SHARMA, IAS	ADV. VS	// 0 //
105	D-CONTC/46350/2026 CONTC/6817/2026	RABI NAIK VS SOVA SHARMA, IAS	ADV. VS	// 0 //
106	D-CONTC/46351/2026 CONTC/6818/2026	MURALIDHAR BEHERA VS SOVA SHARMA, IAS	ADV. VS	// 0 //
107	D-CONTC/43402/2026 CONTC/6819/2026	BASANTILATA PARIDA VS ASWATHY S, COMMISSIONER CUM SECRETARY ,HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	DR. SIMANCHALLA RANJIT VS	// 0 //
108	D-CONTC/44092/2026 CONTC/6820/2026	ANANTA CHARAN BAL VS YAMINI SARANGI, IAS	ADV. VS	// 0 //
109	D-CONTC/44285/2026 CONTC/6821/2026	BIJAYA KUMAR BEHERA VS GIRISH S.N., I.A.S	ADV. VS	// 0 //
110	D-CONTC/45524/2026 CONTC/6822/2026	PRAVASH CHANDRA NAYAK VS DR. ROSALIN BEHERA, TAHASILDAR BHANDARIPOKHARI,BHADRAK	RAJENDRA NARAYAN ROUT VS	// 0 //
111	D-CONTC/46270/2026 CONTC/6823/2026	RAMESH CHANDRA MISHRA VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
112	D-CONTC/45851/2026 CONTC/6824/2026	SUMAN SHIRKE VS HARAPRIYA MALLICK,OAS, A,(J.B) TAHASILDAR, BANPUR	ACHYUTANANDA PATTANAIAK VS	// 0 //
113	D-CONTC/46282/2026 CONTC/6825/2026	SANJAYA KUMAR DAS VS SMITA ROUT,IAS, STATE PROJECT DIRECTOR, ODISHA ADARSHA VIDALAYA SANGATHAN, BHUBANESWAR	NIROJ KUMAR MAHAPATRA VS	// 0 //

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114	D-CONTC/46299/2026 CONTC/6826/2026	DHRUBA CHARAN DAS VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
115	D-CONTC/46195/2026 CONTC/6827/2026	IPSITA MOHANTY VS GUHA POONAM TAPAS KUMAR, I.A.S.,COMMNR. CUM SECY. HT AND H DEPT.,ODISHA	ADV. VS	// 0 //
116	D-CONTC/46300/2026 CONTC/6828/2026	PRASANA KUMAR PANDA VS ASHUTOSH KULKARNI, IAS	ADV. VS	// 0 //
117	D-CONTC/46198/2026 CONTC/6829/2026	MANJUSHREE MISHRA VS ARAVIND AGARWAL, I.A.S.,COMMNR. CUM SECY.,HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
118	D-CONTC/46286/2026 CONTC/6830/2026	PRASANTA KUMAR BARIK VS HEMANTA SHARMA, IAS	ADV. VS	// 0 //
119	D-CONTC/46481/2026 CONTC/6831/2026	SUSHANTA KUMAR PADHAN VS INDRAMANI NAYAK, IAS DIRECTOR, PANCHAYATI RAJ AND DW DEPARTMENT,BBSR	ADV VS	// 0 //
120	D-CONTC/45527/2026 CONTC/6832/2026	PRANATI DEBI @ DEVI VS DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT CIRCLE JAIL, GANJAM	ADV. VS	// 0 //
121	D-CONTC/46203/2026 CONTC/6833/2026	SIPRA GHOSH VS ARAVIND AGARWAL, I.A.S, COMMNR. CUM SECY.,HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
122	D-CONTC/46231/2026 CONTC/6834/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL,SANIMAL, BARGARH VS DR. N. THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV VS	// 0 //
123	D-CRLA/22189/2026 CRLA/924/2026	BALYAR GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /64 /2026 A.D.J.,UMERKOTE(Nabarangapur) TR/0000016/2026
124	D-CRLA/28661/2026 CRLA/925/2026	BULU @ DILIP KUMAR SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /198 /2026 SPECIAL JUDGE, PURI(Puri) Spl/0000123/2026
125	D-CRLA/28743/2026	SATRUGHAN PADHAN	BHARAT BHUSAN ROUTRAY	PATNAGARH /239 /2015

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	CRLA/926/2026	VS STATE OF ODISHA	VS	A.D.J,PATNAGARH(Balangir) SC/0000035/2016
126	D-CRLA/28771/2026 CRLA/927/2026	SURAJ PRASAD VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /180 /2020 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000021/2021
127	D-CRLA/25095/2026 CRLA/928/2026	PRADEEP NAIK@DIPU VS STATE OF ODISHA	CHAKRADHAR SINGH VS	NAYAKOT /31 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000064/2021
128	D-CRLA/27370/2026 CRLA/929/2026	PRAMOD BARAL@DAINA VS STATE OF ODISHA	BIKRAM KUMAR NAYAK VS	SATYABADI /317 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000003/2025
129	D-CRLA/27574/2026 CRLA/930/2026	NACCHIA@KARUNAKAR SWAIN VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /339 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) Spl/0000090/2021
130	D-CRLA/28665/2026 CRLA/931/2026	DHADU@ABHIMANYU PARIDA VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /198 /2026 SPECIAL JUDGE, PURI(Puri) Spl/0000123/2026
131	D-CRLA/29518/2026 CRLA/932/2026	ABHILASH MANDAL VS STATE OF ODISHA	BIGYAN KUMAR SHARMA, (SR.ADV.) VS	BHANJPUR /31 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000015/2025
132	D-CRLA/29146/2026 CRLA/933/2026	SANIA@SANYASI MALLIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BASTA /150 /2013 C.J.M.,BALASORE(Baleshwar) ST/0000024/2023
133	D-CRLA/29569/2026 CRLA/934/2026	NARESH SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	BELPARA /52 /2022 A.D.J,PATNAGARH(Balangir) SC/0000047/2022
134	D-CRLA/29689/2026 CRLA/935/2026	DUMBI SINGH BANARA @ PANDYA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SARAT /45 /2019 AD-HOC A.D.J.(FTSC),BARIPADA(Mayurbhanj) Spl/0000150/2019
135	D-CRLA/29564/2026 CRLA/936/2026	JITENDRA PRADHAN @ JITU @ BOXER VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BADAGODA P.S. /384 /2024 A.D.J.,BHUBANESWAR(Khordha) CT/0000028/2026
136	D-CRLA/30180/2026 CRLA/937/2026	GOBARDHAN MEHER VS	BHARAT BHUSAN ROUTRAY VS	SAMBALPUR VIGILANCE /89 /2016 SPECIAL JUDGE(VIG),BARGARH(Bargarh)

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137	D-CRLA/28600/2026 CRLA/938/2026	STATE OF ODISHA(VIG.) BIPIN SAHU@BAPINI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000028/2017 BERHAMPUR TOWN /86 /2024 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000029/2024
138	D-CRLLP/28752/2026 CRLLP/73/2026	STATE OF ODISHA VS TAPANA GARADA	UDIT RANJAN JENA , A.G.A VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000078/2022
139	D-CRLMA/29466/2026 CRLMA/111/2026	PRAVAKAR@PRAVASH KAR MOHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	RASGOBINDPUR /205 /2026 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000199/2026
140	D-CRLMA/29471/2026 CRLMA/112/2026	PRAVAKAR@PRAVASH KAR MOHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	RASGOBINDPUR /206 /2026 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000200/2026
141	D-CRLMC/29098/2026 CRLMC/3606/2026	CHITTARANJAN DAS VS STATE OF ODISHA	SUJATA JENA, SR.ADV. VS	ANGUL SADAR PS /634 /2022 A.D.J.,ANGUL(Anugul) CT/0000192/2023
142	D-CRLMC/29110/2026 CRLMC/3607/2026	UMAKANTA PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /89 /2014 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000190/2015
143	D-CRLMC/29346/2026 CRLMC/3608/2026	NALINI KUMAR BHUYAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000672/2021
144	D-CRLMC/29353/2026 CRLMC/3609/2026	KUSHA KISAN VS JITENDRA AGRAWAL	PRAVASH CHANDRA JENA VS	/ /0 J.M.F.C.,DEOGARH(Debagarh) ICC/0000011/2017
145	D-CRLMC/29378/2026 CRLMC/3610/2026	M/S AVANTI INFRATECH PVT. LTD PRESENTLY ACRE RISE PROJECTS PRIVATE LIM VS DIPUNARAYAN DAS	ANHAZ SUHAIL VS	/ / J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0000045/2016
146	D-CRLMC/27705/2026 CRLMC/3611/2026	SANDEEP PRIYADARSHAN VS STATE OF ODISHA	UMAKANT NAYAK VS	MAHILA P.S.(BBSR) /136 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001880/2026
147	D-CRLMC/29292/2026 CRLMC/3612/2026	A.JYOTI VS STATE OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	BAIDYANATHPUR /434 /2025 J.M.F.C.,PURI(Puri) ICC/0000003/2025

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148	D-CRLMC/28018/2026 CRLMC/3613/2026	PRADIP KUMAR SAMANTARAY VS STATE OF ODISHA	SANGRAMJIT PANDA VS	MAHILA P.S. BUXIBAZAR /101 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000598/2026
149	D-CRLMC/29976/2026 CRLMC/3614/2026	DEBABRATA PANDA VS M/S. TM CONSTRUCTION, BHUBANESWAR	DR. PRABHU PRASANNA BEHERA VS	/ /0 J.M.F.C.(IV),BHUBANESWAR(Khordha) ICC/0006414/2026
150	D-CRLMC/29877/2026 CRLMC/3615/2026	HRUDANANDA DASH VS STATE OF ODISHA	PITAMBAR JENA VS	BASUDEVPUR /298 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000553/2026
151	D-CRLMC/30161/2026 CRLMC/3616/2026	DAMODAR MITTAL VS STATE OF ODISHA	PRABIN DAS VS	/ /0 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR 2(C)CC/0000003/2013
152	D-CRLMC/9667/2026 CRLMC/3617/2026	BIKRAM ADITYA PRADHAN VS STATE OF ODISHA	RAMAKRUSHNA PATTANAIK VS	MAHILA P.S.(BBSR) /164 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001049/2025
153	D-CRLMC/23794/2026 CRLMC/3618/2026	PRAHALLAD SAHOO VS STATE OF ODISHA	SAMBIT BISWAL VS	/ /0 J.M.F.C.,KUJANG(Jagatsinghapur) ICC/0000151/2017
154	D-CRLMC/25537/2026 CRLMC/3619/2026	JYANA RANJAN SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	SOSO /29 /2025 J.M.F.C, HATADIHI(Kendujhar) GR/0000058/2025
155	D-CRLMC/28917/2026 CRLMC/3620/2026	ANJAN KUMAR PRADHAN VS STATE OF ODISHA	SISIRA PANIGRAHI VS	REAMAL /127 /2009 J.M.F.C,REAMAL(Debagarh) CT/0000594/2009
156	D-CRLMC/22969/2026 CRLMC/3621/2026	JYOTIRANI SARANGI VS STATE OF ODISHA	RAJJEET ROY VS	RAGHUNATHPALI /251 /2013 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002272/2013
157	D-CRLMC/23150/2026 CRLMC/3622/2026	MAMATA SAMANTARAY VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	S.P.(CID-CRL),CUTTACK /9 /2017 A.D.J.,KENDRAPARA(Kendrapara) ST/0000080/2022
158	D-CRLMC/27748/2026 CRLMC/3623/2026	DIBYAJYOTI BEHERA VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	DHUSURI /207 /2024 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000474/2024
159	D-CRLMC/28281/2026	SHAKTI @ SHAKTIMAN MOHANTA	JAYAKRISHNA MOHAPATRA	BETNOTI /335 /2021

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	CRLMC/3624/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),BARIPADA(Mayur)
160	D-CRLMC/28876/2026 CRLMC/3625/2026	BIPIN BIHARI MISHRA VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	CT/0000150/2021 CUTTACK VIGILANCE /46 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack)
161	D-CRLMC/29769/2026 CRLMC/3626/2026	ABHISHEK PAREEK VS STATE OF ODISHA	RAMAKANTA PANDA VS	TR/0000085/2012 ATHGARH /58 /2022 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
162	D-CRLMC/29362/2026 CRLMC/3627/2026	LAXMI NARAYAN PRUSTY VS SANTOSH KUMAR BEHERA	SANTOSH KUMAR MAHANTY VS	CT/0000129/2022 / / J.M.F.C.,POLSARA(Ganjam)
163	D-CRLMC/29188/2026 CRLMC/3628/2026	KHEJU SINGH@PARAMJIT SINGH BAGGA@PARAMJIT SINGH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	ICC/0000002/2023 NAWAPARA /6 /2017 J.M.S.C.,NUAPADA(Nuapada)
164	D-CRLMC/29724/2026 CRLMC/3629/2026	MOHAMMAD IRSHAD VS STATE OF ODISHA	BISWARANJAN DALAI VS	CT/0000037/2017 BADAGODA P.S. /390 /2017 J.M.F.C.(IV),BHUBANESWAR(Khordha)
165	D-CRLMC/29727/2026 CRLMC/3630/2026	SRIKANTA MAHAKUD @ MAHAKUDA VS STATE OF ODISHA	JYOTI RANJAN PUROHIT VS	BOUDH /268 /2022 SPECIAL JUDGE,BAUDH(Baudh)
166	D-CRLMC/29960/2026 CRLMC/3631/2026	NIRMAL PRADHAN VS STATE OF ODISHA	HAREKRUSHNA DASH VS	Spl/0000041/2022 KEONJHAR TOWN /780 /2025 A.D.J.,KEONJHAR(Kendujhar)
167	D-CRLMC/27350/2026 CRLMC/3632/2026	PARAMANANDA HARIJAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ST/0000026/2026 KHARIAR /256 /2023 J.M.F.C.,KHARIAR(Nuapada)
168	D-CRLMP/29768/2026 CRLMP/1658/2026	UDAY NARAYAN MOHAPATRA VS STATE OF ODISHA	RAMAKANTA PANDA VS	CT/0000252/2023 GOPALPUR /114 /2025 ()
169	D-CRLMP/29423/2026 CRLMP/1659/2026	KUSUMA NAYAK VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// / /0 ()
170	D-CRLMP/29600/2026 CRLMP/1660/2026	MOZAMIL AHMED KHAN VS	SAMARENDRA BAHADUR VS	// KHURDA MODEL /362 /2024 ()

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171	D-CRLMP/27695/2026 CRLMP/1661/2026	STATE OF ODISHA GOURANGA CHARAN SETHI VS	SMITA RANJAN PATNAIK VS	// / /0 ()
172	D-CRLMP/29229/2026 CRLMP/1662/2026	STATE OF ODISHA SABITRI MAHARANA VS	KABIRAJ PRADHAN VS	// GOP /271 /2026 ()
173	D-CRLMP/28674/2026 CRLMP/1663/2026	STATE OF ODISHA SOUMYA RANJAN OJHA VS	SANTOSH KUMAR MAHANTY VS	// JAGATPUR /612 /2026 ()
174	D-CRLMP/29850/2026 CRLMP/1664/2026	STATE OF ODISHA SK KHWAJA HUSSAIN VS	BISHWARANJAN SAHU VS	// / /0 ()
175	D-CRLREV/29482/2026 CRLREV/757/2026	STATE OF ODISHA ANANTA CHARAN PRUSTY VS	PRASHANTA KUMAR NAYAK VS	// / /0 A.D.J.,BHADRAK(Bhadrak) CRA/0000036/2011
176	D-CRLREV/28851/2026 CRLREV/758/2026	PARAMANANDA BISWAL PRADYUMNA KUMAR RATH VS	AMITAV TRIPATHY VS	ITAMATI /4 /2021 A.D.J.,NAYAGARH(Nayagarh) CRA/0000001/2024
177	D-CRLREV/28580/2026 CRLREV/759/2026	STATE OF ODISHA JYOTIRMAYEE DASH VS	SIDHARTHA DAS VS	MAHILA P.S. BUXIBAZAR /53 /2010 3RD A.D.J., CUTTACK(Cuttack) CRA/0000118/2025
178	D-CRLREV/23304/2026 CRLREV/760/2026	STATE OF ODISHA SUDARSHAN JENA VS	SANTOSH KUMAR SAMANTARAY VS	KHURDA PS /141 /2023 S.D.J.M.,KHURDA(Khordha) ICC/0000070/2024
179	D-JCRLA/29849/2026 JCRLA/251/2026	STATE OF ODISHA ARABINDA NAIK VS	ADV. VS	JARAPADA /276 /2020 A.D.J.,ANGUL(Anugul) CT/0000040/2021
180	D-JCRLA/29857/2026 JCRLA/252/2026	STATE OF ODISHA KALANDI ROUT VS	ADV. VS	/ /0 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) ST/0000599/1998
181	D-JCRLA/29859/2026 JCRLA/253/2026	STATE OF ODISHA BISIKESAN NAIK VS STATE OF ODISHA	ADV. VS	KAPTIPADA /329 /2022 A.D.J.,UDALA(Mayurbhanj) ST/0000054/2025

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182	D-JCRLA/29865/2026 JCRLA/254/2026	RABINDRA PANDA VS STATE OF ODISHA	ADV. VS	DHARMASALA /97 /2014 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000263/2014
183	D-JCRLA/30384/2026 JCRLA/255/2026	MANTU PRADHAN VS STATE OF ODISHA	ADV. VS	TIKABALI /151 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000081/2024
184	D-LAA/45625/2026 LAA/164/2026	UNION OF INDIA VS GOVINDA SAMAL	ALOK KUMAR MOHANTY (SR. PANEL COUNSEL) VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapur LA/0000024/2014
185	D-OTAPL/45723/2026 OTAPL/21/2026	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS M/S. HAZEL MERCANTILE LTD.,MAHARASHTRA	BISMAY ANAND PRUSTY, (SR. STANDING COUNSEL) VS	// () //
186	D-RSA/41287/2026 RSA/500/2026	MANDAKINI SAHOO VS SANDHYA RANI SAHOO	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000138/2017
187	D-RVWPET/43295/2026 RVWPET/223/2026	PADMANAV CHOUDHURY VS STATE OF ODISHA	VS	// () //
188	D-TRP(C)/45745/2026 TRP(C)/308/2026	SWOPNALI SUBHADARSINI VS SHARADA PRASANNA MOHANTY	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack CP/0000405/2026
189	D-TRP(C)/45793/2026 TRP(C)/309/2026	RAKHI TUDU VS BISHWABHUSAN HANSDAH	SUNITA NANDA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000247/2026
190	D-WP(C)/45549/2026 WP(C)/31943/2026	ASHOK KUMAR BARAL VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //
191	D-WP(C)/44621/2026 WP(C)/31944/2026	DURYODHAN GARNAYAK VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// () //
192	D-WP(C)/44647/2026 WP(C)/31945/2026	NIBEDITA TRIPATHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //
193	D-WP(C)/45919/2026	PITABASH PANDA	SHARMISTHA SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31946/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/44834/2026	NILAMANI MOHAPATRA	DEBASHISHA HOTA	//
	WP(C)/31947/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/44794/2026	SANTILATA NAIK	SATYANARAYAN BHARADWAJ	//
	WP(C)/31948/2026	VS MAHANADI COALFIELDS LTD(MCL), SAMBALPUR	VS	0 //
196	D-WP(C)/45332/2026	ARUNA KUMARI LIMA	BIBHUTI BHUSAN CHOUDHURY	//
	WP(C)/31949/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/46112/2026	SATSANG ASHRAM @ VIHAR, BHUBANESWAR	ABINASH ROUTRAY	//
	WP(C)/31950/2026	VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	VS	0 //
198	D-WP(C)/45222/2026	DR.ABHINASH ROUTRAY	ALEKH CHANDRA MOHANTY	//
	WP(C)/31951/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/45698/2026	TAPAN KUMAR NAYAK	KANANBALA ROY CHOUDHURY	//
	WP(C)/31952/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/45167/2026	DEBASISH CHAND	STHITI DAS	//
	WP(C)/31953/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/40824/2026	SANTOSH KUMAR LENKA	DIPTI RANJAN BHOKTA	//
	WP(C)/31954/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/44358/2026	KRUTIBAS DASH	SANTOSH KUMAR DASH	//
	WP(C)/31955/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/44609/2026	HARIHAR SATAPATHY	SUKANTA KUMAR MISHRA	//
	WP(C)/31956/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/45560/2026	NIRMAL KUMAR MANDAL@NIRMAL CHANDRA MANDAL	PRATIK DASH	//
	WP(C)/31957/2026	VS	VS	0

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205	D-WP(C)/45257/2026 WP(C)/31958/2026	STATE OF ODISHA M.C.OF PRAFULLA CHANDRA GHADAI U.P.SCHOOL, JAJPUR VS	MAHENDRA KUMAR SAHOO VS	// // 0
206	D-WP(C)/46123/2026 WP(C)/31959/2026	STATE OF ODISHA MALAYA KUMAR NAYAK VS	SUKANTA KUMAR MISHRA VS	// // 0
207	D-WP(C)/45272/2026 WP(C)/31960/2026	STATE OF ODISHA LAXMI NARAYAN PADHI VS	JAYASHREE BISWAL VS	// // 0
208	D-WP(C)/46254/2026 WP(C)/31961/2026	STATE OF ODISHA TUKUNA PRADHAN VS	KANANBALA ROY CHOUDHURY VS	// // 0
209	D-WP(C)/45170/2026 WP(C)/31962/2026	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	STHITI DAS VS	// // 0
210	D-WP(C)/46149/2026 WP(C)/31963/2026	STATE OF ODISHA DR. SUSHREE SANGEETA KAR VS	ATUL TRIPATHY VS	// // 0
211	D-WP(C)/45173/2026 WP(C)/31964/2026	STATE OF ODISHA TRIBHUBAN PRADHAN VS	STHITI DAS VS	// // 0
212	D-WP(C)/45274/2026 WP(C)/31965/2026	STATE OF ODISHA BAISHNAB CHANDRA PRADHAN VS	JAYASHREE BISWAL VS	// // 0
213	D-WP(C)/46157/2026 WP(C)/31966/2026	STATE OF ODISHA BIPINI KUMAR PRADHAN VS	ASISH KUMAR RAY VS	// // 0
214	D-WP(C)/45252/2026 WP(C)/31967/2026	STATE OF ODISHA MINAKETAN MOHANTY VS	MAHENDRA KUMAR SAHOO VS	// // 0
215	D-WP(C)/44564/2026 WP(C)/31968/2026	STATE OF ODISHA PRADEEP DWIBEDI VS	STHITI DAS VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/45426/2026 WP(C)/31969/2026	GOPAL KRUSHNA PADHY VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
217	D-WP(C)/45523/2026 WP(C)/31970/2026	TULAPRAVA SWAIN VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
218	D-WP(C)/45724/2026 WP(C)/31971/2026	M/S.ISHWAR CHANDRA BARIK, KEONJHAR VS COMMISSIONER(APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	CHITTA RANAJAN DAS VS	// 0 //
219	D-WP(C)/46255/2026 WP(C)/31972/2026	M/S CARE CITY HOSPITAL, SUNDARGARH VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
220	D-WP(C)/45801/2026 WP(C)/31973/2026	SATYA NARAYAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	D-WP(C)/45729/2026 WP(C)/31974/2026	M/S.ARUN KUMAR SUNANI, SUNDERGARH VS COMMISSIONER(APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	CHITTA RANAJAN DAS VS	// 0 //
222	D-WP(C)/46260/2026 WP(C)/31975/2026	M/S SANKAR PADHI VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
223	D-WP(C)/45912/2026 WP(C)/31976/2026	ARUN KUMAR GARNAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
224	D-WP(C)/46124/2026 WP(C)/31977/2026	SNEHALATA MISHRA VS THE MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	ABINASH ROUTRAY VS	// 0 //
225	D-WP(C)/45534/2026 WP(C)/31978/2026	SUBHAJEET JENA VS THE BRANCH MANAGER, HDFC BANK LTD., BHUBANESWAR	DEBASHISH KUMAR PANDA VS	// 0 //
226	D-WP(C)/46237/2026 WP(C)/31979/2026	PIYUSA PRASAD SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
227	D-WP(C)/45539/2026	AUTHORISED OFFICER, BANK OF INDIA, ASSETS RECOVERY BRANCH, CUTTACK	ANSHURAM MISHRA	//

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	WP(C)/31980/2026	VS DISTRICT MAGISTRATE, CUTTACK	VS	0 //
228	D-WP(C)/45544/2026 WP(C)/31981/2026	KANHU CHARAN SATAPATHY @ KANHU CH. SATAPATHY VS AUTHORIZED OFFICER, CANARA BANK, REGIONAL OFFICE, BERHAMPUR	SANTOSH KUMAR MAHANTY VS	// 0 //
229	D-WP(C)/45559/2026 WP(C)/31982/2026	KABITA JENA VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //
230	D-WP(C)/46456/2026 WP(C)/31983/2026	PADMALOCHAN DASH VS STATE OF ODISHA	RAJ KISHOR SWAIN PADMALOCHAN DASH VS	// 0 //
231	D-WP(C)/45967/2026 WP(C)/31984/2026	M/S SIBA TRADING, NABARANGPURR VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
232	D-WP(C)/44454/2026 WP(C)/31985/2026	ANIL KUMAR PANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
233	D-WP(C)/45973/2026 WP(C)/31986/2026	M/S S P AND SONS, NABARANGPUR VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
234	D-WP(C)/44559/2026 WP(C)/31987/2026	NALINIKANTA PADHY VS STATE OF ODISHA	STHITI DAS VS	// 0 //
235	D-WP(C)/24244/2026 WP(C)/31988/2026	PRAVAT KUMAR TOSH VS STATE OF ODISHA	ALEKH CHANDRA MOHANTY VS	// 0 //
236	D-WP(C)/46468/2026 WP(C)/31989/2026	NAROTTAM SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
237	D-WP(C)/46520/2026 WP(C)/31990/2026	NIRANJAN SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
238	D-WP(C)/46065/2026 WP(C)/31991/2026	AJAYA KUMAR SAHOO VS	KUNAL KUMAR SWAIN VS	// 0

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239	D-WP(C)/46277/2026 WP(C)/31992/2026	STATE OF ODISHA SUBHADRA NAIK VS	ANUPAM RATH VS	// // 0
240	D-WP(C)/46071/2026 WP(C)/31993/2026	STATE OF ODISHA BASANTA KUMAR MUDULI VS	KUNAL KUMAR SWAIN VS	// // 0
241	D-WP(C)/45914/2026 WP(C)/31994/2026	STATE OF ODISHA HEMALATA PATEL VS	SHARMISTHA SAMAL VS	// // 0
242	D-WP(C)/45849/2026 WP(C)/31995/2026	STATE OF ODISHA SEPHALI RATH VS	SUBHADUTTA ROUTRAY VS	// // 0
243	D-WP(C)/46256/2026 WP(C)/31996/2026	STATE OF ODISHA SANTOSH KUMAR RAULA VS	KANANBALA ROY CHOUDHURY VS	// // 0
244	D-WP(C)/44912/2026 WP(C)/31997/2026	STATE OF ODISHA SUDARSHAN JHODIA VS	ANUP KUMAR MOHAPATRA VS	// // 0
245	D-WP(C)/45852/2026 WP(C)/31998/2026	STATE OF ODISHA GOPALJEE BHARASAGAR VS	SANJAYA KUMAR PANIGRAHI VS	// // 0
246	D-WP(C)/46517/2026 WP(C)/31999/2026	STATE OF ODISHA SANKAR SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // 0
247	D-WP(C)/45854/2026 WP(C)/32000/2026	STATE OF ODISHA GAYATRI PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // 0
248	D-WP(C)/46054/2026 WP(C)/32001/2026	STATE OF ODISHA SANTIRANJAN DEY VS	PARAMITA MOHANTY VS	// // 0
249	D-WP(C)/45858/2026 WP(C)/32002/2026	STATE OF ODISHA BIBEKANANDA DASH VS	SUBHADUTTA ROUTRAY VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/44945/2026 WP(C)/32003/2026	BABITA SWAIN VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
251	D-WP(C)/45895/2026 WP(C)/32004/2026	RANJITA PANIGRAHI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
252	D-WP(C)/45921/2026 WP(C)/32005/2026	SURESH CHANDRA ADHA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
253	D-WP(C)/41514/2026 WP(C)/32006/2026	JAYA RAM RUDEI VS STATE OF ODISHA	DURGA PRASAD PATTANAIK VS	// 0 //
254	D-WP(C)/45659/2026 WP(C)/32007/2026	SANYASI PATRA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
255	D-WP(C)/44565/2026 WP(C)/32008/2026	SANJAYA KUMAR PRADHAN VS STATE OF ODISHA	STHITI DAS VS	// 0 //
256	D-WP(C)/45922/2026 WP(C)/32009/2026	TRILOCHAN SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
257	D-WP(C)/45923/2026 WP(C)/32010/2026	ASHOK KUMAR PATNAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	D-WP(C)/46261/2026 WP(C)/32011/2026	M/S OTD LOGISTICS EXPRESS PRIVATE LIMITED VS THE COMMISSIONER CGST CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
259	D-WP(C)/45942/2026 WP(C)/32012/2026	JEETENDRA KUMAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	D-WP(C)/45673/2026 WP(C)/32013/2026	BRUNDABAN BISWAL VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	// 0 //
261	D-WP(C)/44567/2026	JAYANTA KUMAR SASMAL	STHITI DAS	//

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	WP(C)/32014/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/45926/2026	ROKKAM BHARATI	SHARMISTHA SAMAL	//
	WP(C)/32015/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/45943/2026	RAJESH KUMAR SAHU	SHARMISTHA SAMAL	//
	WP(C)/32016/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/46077/2026	RITA MOHAPATRA	DEEPALI MAHAPATRA	//
	WP(C)/32017/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/45944/2026	SANGEETA AMANT	SHARMISTHA SAMAL	//
	WP(C)/32018/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/45759/2026	BIBHASA JENA	BHABANI PRASAD MOHANTY	//
	WP(C)/32019/2026	VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE	VS	0 //
267	D-WP(C)/45929/2026	SURYAMANI DAS	SHARMISTHA SAMAL	//
	WP(C)/32020/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/45945/2026	NILAM NATH	SHARMISTHA SAMAL	//
	WP(C)/32021/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/45065/2026	DHANESWAR ROUT	SAKTI KUMAR SENAPATI	//
	WP(C)/32022/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/45941/2026	PAIKSHITA SAHU	SHARMISTHA SAMAL	//
	WP(C)/32023/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/45223/2026	RUPA KUMAR JENA	RAMESH CHANDRA OJHA	//
	WP(C)/32024/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/46166/2026	BISHNU CHARAN SINGH	ASISH KUMAR RAY	//
	WP(C)/32025/2026	VS	VS	0

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273	D-WP(C)/46119/2026 WP(C)/32026/2026	STATE OF ODISHA BISHNU PRASAD TRIPATHY VS THE MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	ABINASH ROUTRAY VS	// // 0 //
274	D-WP(C)/45761/2026 WP(C)/32027/2026	M/S.MOHAMAD HAZI AND CO., ANGUL VS CHIEF COMMISSIONER OF CT AND GST, ODIHSA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
275	D-WP(C)/45765/2026 WP(C)/32028/2026	KAPILENDRA SAHOO VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
276	D-WP(C)/45947/2026 WP(C)/32029/2026	RANJIT KUMBHAKAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
277	D-WP(C)/45948/2026 WP(C)/32030/2026	BADRI PRASAD NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
278	D-WP(C)/45392/2026 WP(C)/32031/2026	UNION OF INDIA VS BHARAT CHARAN PANDA	MANOJ KUMAR PATI, S.P.C VS	// 0 //
279	D-WP(C)/38594/2026 WP(C)/32032/2026	CHANDAN KUMAR GHOSH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
280	D-WP(C)/45920/2026 WP(C)/32033/2026	GITANJALI PRUSTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
281	D-WP(C)/40196/2026 WP(C)/32034/2026	DIPIKA BHOI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
282	D-WP(C)/39880/2026 WP(C)/32035/2026	RACHANA NAHAK VS SWAGAT KUMAR DAS	PRAVAT KUMAR MOHANTY VS	// 0 //
283	D-WP(C)/45772/2026 WP(C)/32036/2026	M/S.SAIRAM TRADERS, NABARNGPUR VS CHIEF COMMISSIONER OF CT AND GST, ODIHSA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //

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284	D-WP(C)/41589/2026 WP(C)/32037/2026	PREMJIT SINGH VS THE COLLECTOR JHARSUGUDA	RAJENDRA NARAYAN ROUT VS	// 0 //
285	D-WP(C)/42715/2026 WP(C)/32038/2026	JADABA NANDA PRADHAN VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
286	D-WP(C)/43634/2026 WP(C)/32039/2026	GITA PRADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
287	D-WP(C)/43756/2026 WP(C)/32040/2026	UNION OF INDIA VS TIRTHABASI BEHERA	SEPHALEE DAS VS	// 0 //
288	D-WP(C)/43258/2026 WP(C)/32041/2026	SARBAJIT ROUT VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
289	D-WP(C)/41935/2026 WP(C)/32042/2026	GHANASHYAM SWAIN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
290	D-WP(C)/45775/2026 WP(C)/32043/2026	M/S.S.N.S INDUSTRIAL WORKS PVT.LTD., ANGUL VS CHIEF COMMISSIONER OF CT AND GST, ODIHSA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
291	D-WP(C)/43422/2026 WP(C)/32044/2026	JAGANNATH JENA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //
292	D-WP(C)/44007/2026 WP(C)/32045/2026	SUDAM PATTANAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
293	D-WP(C)/45841/2026 WP(C)/32046/2026	PRAHLAD NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
294	D-WP(C)/41874/2026 WP(C)/32047/2026	JASOBANT SAHOO VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
295	D-WP(C)/43980/2026	SMITA RANI MOHANTY	STHITI DAS	//

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	WP(C)/32048/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/45513/2026	BINOD KHOSLA	PARSURAM PANDA	//
	WP(C)/32049/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/42269/2026	PRATYUSH KUMAR PATRA	SAMEER KUMAR DAS	//
	WP(C)/32050/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/45619/2026	AMULYA BEHERA	GYANENDRA CHANDRA SWAIN	//
	WP(C)/32051/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/45774/2026	GANGADHAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/32052/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/45847/2026	HEMANTA KUMAR BEHERA	SUBHADUTTA ROUTRAY	//
	WP(C)/32053/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/45550/2026	PRABHAT KUMAR SWAIN	SANDHYARANI PANI	//
	WP(C)/32054/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/45702/2026	NABIN KUMAR AGRAWAL	SUBHAM AGRAWAL	//
	WP(C)/32055/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/45803/2026	SUSHANTA GAJENDRA SINGH	SUBHADUTTA ROUTRAY	//
	WP(C)/32056/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/44561/2026	DIPTIMAYEE DHAL	STHITI DAS	//
	WP(C)/32057/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/45835/2026	NIRANJAN ROUT	SUBHADUTTA ROUTRAY	//
	WP(C)/32058/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/45811/2026	BIJAYA KISHORE PRADHAN	SUBHADUTTA ROUTRAY	//
	WP(C)/32059/2026	VS	VS	0

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307	D-WP(C)/45819/2026 WP(C)/32060/2026	STATE OF ODISHA ASHOK KUMAR SWAIN VS	SUBHADUTTA ROUTRAY VS	// // 0
308	D-WP(C)/44568/2026 WP(C)/32061/2026	STATE OF ODISHA ANUPAM CHAND VS	STHITI DAS VS	// // 0
309	D-WP(C)/45815/2026 WP(C)/32062/2026	STATE OF ODISHA HEMANTA KUMAR SATAPATHY VS	SUBHADUTTA ROUTRAY VS	// // 0
310	D-WP(C)/45959/2026 WP(C)/32063/2026	STATE OF ODISHA RAMA CHANDRA SAHOO VS	KRUSHNA CHANDRA RATHA VS	// // 0
311	D-WP(C)/46185/2026 WP(C)/32064/2026	STATE OF ODISHA SANYASI TAKIRI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
312	D-WP(C)/42507/2026 WP(C)/32065/2026	STATE OF ODISHA SAILILI KUMAR @ SAILILI NAG VS	DHANANJAYA MUND VS	// // 0
313	D-WP(C)/45427/2026 WP(C)/32066/2026	STATE OF ODISHA SULOCHANA PADHI VS	SAMEER KUMAR DAS VS	// // 0
314	D-WP(C)/45827/2026 WP(C)/32067/2026	STATE OF ODISHA RASHMI RANJAN MOHAPATRA VS	SUBHADUTTA ROUTRAY VS	// // 0
315	D-WP(C)/46221/2026 WP(C)/32068/2026	STATE OF ODISHA M/S FERRO ALLOYS CORPORATION LIMITED, BHADRAK VS	SARADA PRASANNA SARANGI VS	// // 0
316	D-WP(C)/46420/2026 WP(C)/32069/2026	STATE OF ODISHA SHYAMSUNDAR ROUT VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
317	D-WP(C)/44563/2026 WP(C)/32070/2026	COLLECTOR AND DISASTER MANAGEMENT ,KENDRAPARA POONAM MISHRA VS	STHITI DAS VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/45621/2026 WP(C)/32071/2026	MAMATA MANJARI PARIDA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
319	D-WP(C)/45773/2026 WP(C)/32072/2026	CHAUDHARI KUMBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
320	D-WP(C)/46284/2026 WP(C)/32073/2026	SUKANTA CHANDRA SAHOO VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
321	D-WP(C)/45590/2026 WP(C)/32074/2026	MAMITA SARANGI VS COLLECTOR, KHURDA	PRASANTA KUMAR NANDA VS	// 0 //
322	D-WP(C)/45648/2026 WP(C)/32075/2026	AMULYA BEHERA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
323	D-WP(C)/46170/2026 WP(C)/32076/2026	BINA GOMANGO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
324	D-WP(C)/45279/2026 WP(C)/32077/2026	DEEPTIMAYEE BEHERA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
325	D-WP(C)/46184/2026 WP(C)/32078/2026	SANTOSH KUMAR BAHADUR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
326	D-WP(C)/44938/2026 WP(C)/32079/2026	JAY PRAKASH SHARMA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
327	D-WP(C)/46060/2026 WP(C)/32080/2026	NTPC, LTD., ANGUL VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	ATUL TRIPATHY VS	// 0 //
328	D-WP(C)/46487/2026 WP(C)/32081/2026	M/S ABDHISH DHAL SAMANTA, BHUBANESWAR VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
329	D-WP(C)/46190/2026	RITA MAJHI	PRADEEP KUMAR MAHAPATRA	//

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	WP(C)/32082/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/45653/2026	LAXMIKANTA MISHRA	SAKTIDHARA MISHRA	//
	WP(C)/32083/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/46191/2026	DAMAYANTI MALLIK	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/32084/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/46062/2026	GOSHANAR SURIN	ATUL TRIPATHY	//
	WP(C)/32085/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/46381/2026	SRI SRI RADHAKRUSHNA DEV GRAMYA COMMITTEE, DUMDUMA, KHORDHA	DR. SIMANCHALLA RANJIT	//
	WP(C)/32086/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/44625/2026	NARENDRA KUMAR DWIBEDY	PRASANNA KUMAR BEHERA	//
	WP(C)/32087/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/46196/2026	PURUSOTTAM BARIK	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/32088/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/46428/2026	CHAUDHURY @ CH PRAVAT KUMAR SWAIN	M. BALAKRISHNA RAO	//
	WP(C)/32089/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/46163/2026	BHIMASEN KHUDUPIA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/32090/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/46213/2026	BANOJ KUMAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/32091/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/44658/2026	SARASWATI PANDA	PRAFULLA KUMAR KAR	//
	WP(C)/32092/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/46640/2026	ANUP KUMAR JOSHI	JAGABANDHU SAHU	//
	WP(C)/32093/2026	VS	VS	0

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341	D-WP(C)/44308/2026 WP(C)/32094/2026	THE COLLECTOR-CUM-PRESIDENT KOSHAL KALAMANDAL, BALANGIR BALLAV KISHAN @ KISAN VS STATE OF ODISHA	ARUN KUMAR SAHU VS	// // 0 //
342	D-WP(C)/46508/2026 WP(C)/32095/2026	TAPAN KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
343	D-WP(C)/43998/2026 WP(C)/32096/2026	INDRANI BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
344	D-WP(C)/46165/2026 WP(C)/32097/2026	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
345	D-WP(C)/46183/2026 WP(C)/32098/2026	ESSO DALABEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
346	D-WP(C)/45769/2026 WP(C)/32099/2026	GOURI JAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
347	D-WP(C)/46554/2026 WP(C)/32100/2026	SHYAMALI NANDY VS UNION OF INDIA	MONOMOY BASU VS	// 0 //
348	D-WP(C)/46387/2026 WP(C)/32101/2026	SRINIBAS BISWAL VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
349	D-WP(C)/46448/2026 WP(C)/32102/2026	SMT. SUSILADEVI INSTITUTE OF HEALTH AND TECHNOLOGY, BERHAMPUR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
350	D-WP(C)/46440/2026 WP(C)/32103/2026	PATITAPABANA COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
351	D-WP(C)/46358/2026 WP(C)/32104/2026	KISHORE CHANDRA SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //

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352	D-WP(C)/46464/2026 WP(C)/32105/2026	UPENDRA KHAMARI VS STATE OF ODISHA	GHANSHYAM BANJI VS	// 0 //
353	D-WP(C)/46334/2026 WP(C)/32106/2026	NIRASHA MARANDI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
354	D-WP(C)/46544/2026 WP(C)/32107/2026	PITAMBAR RAYBABU VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
355	D-WP(C)/39685/2026 WP(C)/32108/2026	BHAMAMANI JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
356	D-WP(C)/45352/2026 WP(C)/32109/2026	SANTOSH MOHANTY VS THE BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	ASHOK DAS VS	// 0 //
357	D-ABLAPL/27998/2026 ABLAPL/11295/2026	SAMSUDDIN KHAN VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /399 /2026 0 //
358	D-ABLAPL/28569/2026 ABLAPL/11296/2026	MAGUNI SUNDARAY VS STATE OF ODISHA	LINGARAJ SARANGI VS	INFOCITY PS /35 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000139/2025
359	D-ABLAPL/29549/2026 ABLAPL/11297/2026	AMIT KAPOOR VS STATE OF ODISHA	FARISH KUMAR RAI VS	MANGALA BAG /249 /2026 0 //
360	D-ABLAPL/29553/2026 ABLAPL/11298/2026	PIRA@BUDHIA DALAI VS STATE OF ODISHA	APARESH BHOI VS	BALASORE SADAR /437 /2024 0 //
361	D-ABLAPL/29201/2026 ABLAPL/11299/2026	SK. SAFFIRUDDIN @ SK. SAFIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /323 /2026 0 //
362	D-ABLAPL/29410/2026 ABLAPL/11300/2026	AMIT PAIKRAY@AMIT KUMAR PAIKRAY VS STATE OF ODISHA	MANORANJAN DAS VS	BHARATPUR PS /812 /2026 0 //
363	D-ABLAPL/29439/2026	BHAGABAT SHIAL @ BAPUN	SARBESWAR SAHOO	/ /0

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	ABLAPL/11301/2026	VS STATE OF ODISHA	VS	JMFC CUM CIVIL JUDGE(JD),KHAIRA(B
364	D-ABLAPL/29629/2026	SK. KALAM @ SK. ABDUL KALAM	MOHAMMED RIAZ	2(A)CC/0000056/2026
	ABLAPL/11302/2026	VS STATE OF ODISHA	VS	HINDOL /143 /2026
365	D-ABLAPL/29528/2026	SURESH CHANDRA TARAI	SAPAN KUMAR LENKA	()
	ABLAPL/11303/2026	VS STATE OF ODISHA	VS	//
366	D-ABLAPL/29657/2026	RANJITA PANIGRAHI	RANJITA SINGH	GONDIA /418 /2026
	ABLAPL/11304/2026	VS STATE OF ODISHA	VS	()
367	D-ABLAPL/29673/2026	GOPAL NAIK	KULDEEP MOHANTY	//
	ABLAPL/11305/2026	VS STATE OF ODISHA	VS	CDA-II /26 /2026
368	D-ABLAPL/29534/2026	SURESH GHIBELA	BIKASH KARNA	()
	ABLAPL/11306/2026	VS STATE OF ODISHA	VS	//
369	D-ABLAPL/28824/2026	SAROJ PRADHAN	SARADA PRASANNA SARANGI	KANTAMAL /139 /2017
	ABLAPL/11307/2026	VS STATE OF ODISHA	VS	()
370	D-ABLAPL/29014/2026	SK MANSUR	SATYABRATA SENAPATI	//
	ABLAPL/11308/2026	VS STATE OF ODISHA	VS	KHAIRA /200 /2026
371	D-ABLAPL/29692/2026	MOHD@MOHAMMED AFROZ	BHARAT JALLI	()
	ABLAPL/11309/2026	VS STATE OF ODISHA	VS	//
372	D-ABLAPL/29170/2026	PRAMILA KISAN	DEBASNAN DAS	SUNDARGARH SADAR /481 /2026
	ABLAPL/11310/2026	VS STATE OF ODISHA	VS	()
373	D-ABLAPL/29174/2026	KALIA @ SUKANTA KUMAR PRADHAN	AMLAN SHAKTI PAUL	//
	ABLAPL/11311/2026	VS STATE OF ODISHA	VS	KHURDA SADAR /390 /2026
374	D-ABLAPL/29697/2026	SABIR @ SAHEJAD KADRI	PRASANT KUMAR BARIK	()
	ABLAPL/11312/2026	VS	VS	//
				BHANDARIPOKHARI /445 /2026
				()

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375	D-ABLAPL/29259/2026 ABLAPL/11313/2026	STATE OF ODISHA RANJAN BEJ VS	PRANAYA KUMAR DASH VS	// JENAPUR /256 /2026 ()
376	D-ABLAPL/29176/2026 ABLAPL/11314/2026	STATE OF ODISHA MOHAMMED JAMIL VS	RABINDRA NATH PANDA VS	// ANGUL TOWN /283 /2016 ()
377	D-ABLAPL/29698/2026 ABLAPL/11315/2026	STATE OF ODISHA SK. SIDIK VS	PRASANT KUMAR BARIK VS	// BHANDARIPOKHARI /445 /2026 ()
378	D-ABLAPL/29192/2026 ABLAPL/11316/2026	STATE OF ODISHA ANIL ROUT VS	SRINIVAS MOHANTY VS	// INFOVALLY UPD BHUBANESWAR /218 ()
379	D-ABLAPL/29699/2026 ABLAPL/11317/2026	STATE OF ODISHA SK ABUBAKAR VS	PRASANT KUMAR BARIK VS	// BHANDARIPOKHARI /445 /2026 ()
380	D-ABLAPL/29703/2026 ABLAPL/11318/2026	STATE OF ODISHA SADAB KHAN VS	PRASANT KUMAR BARIK VS	// BHANDARIPOKHARI /445 /2026 ()
381	D-ABLAPL/29708/2026 ABLAPL/11319/2026	STATE OF ODISHA DEBANANDA BARIK VS	PRIYA RANJAN SINGH VS	// BOLANI /70 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000500/2025
382	D-ABLAPL/29709/2026 ABLAPL/11320/2026	STATE OF ODISHA PUSHPA KUMARI VS	LAXMIKANTA BEHERA VS	BADAGODA P.S. /485 /2026 ()
383	D-ABLAPL/29712/2026 ABLAPL/11321/2026	STATE OF ODISHA JAYANTI BEHERA VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /540 /2026 ()
384	D-ABLAPL/29721/2026 ABLAPL/11322/2026	STATE OF ODISHA G. KIRAN @ GEMBALI KIRAN VS	DIGAMBAR SETHI VS	// NARAYANPATNA /70 /2026 ()
385	D-ABLAPL/29722/2026 ABLAPL/11323/2026	STATE OF ODISHA RAJA BHOI @ TARAKANTA BHOI VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /424 /2026 ()
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386	D-ABLAPL/29753/2026 ABLAPL/11324/2026	ASHTAMI @ ASTAMI BARIHA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	AGALPUR /122 /2026 () //
387	D-ABLAPL/29224/2026 ABLAPL/11325/2026	ABDUL MAJEED VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARKAT NAGAR /288 /2026 () //
388	D-ABLAPL/29241/2026 ABLAPL/11326/2026	DAMAYANTI PANDIT VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /396 /2026 () //
389	D-ABLAPL/29555/2026 ABLAPL/11327/2026	AKSHYA BHOI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /167 /2026 () //
390	D-ABLAPL/29755/2026 ABLAPL/11328/2026	RAJESH KUMAR MOHANTA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY 2(A)CC/0000132/2026
391	D-ABLAPL/29758/2026 ABLAPL/11329/2026	BABULA PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /527 /2026 () //
392	D-ABLAPL/29561/2026 ABLAPL/11330/2026	MILAN SWAIN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /64 /2026 () //
393	D-ABLAPL/28546/2026 ABLAPL/11331/2026	KUNAL MISHRA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	BANAPUR P.S. /340 /2026 () //
394	D-ABLAPL/29641/2026 ABLAPL/11332/2026	KALIA DAS VS STATE OF ODISHA	ANUPAM DASH VS	GOLANTHARA (BERHAMPUR) /268 /2026 () //
395	D-ABLAPL/29604/2026 ABLAPL/11333/2026	ISLAMUDDIN KHAN @ ISMAIL KHAN @ NILU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /324 /2026 () //
396	D-ABLAPL/29780/2026 ABLAPL/11334/2026	SK. ABAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /259 /2026 () //
397	D-ABLAPL/30054/2026	KASI ROUT	CHANDANA TRIPATHY	CAPITAL P.S. /382 /2026

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	ABLAPL/11335/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/29603/2026 ABLAPL/11336/2026	RAKESH CHHUALSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /383 /2026 () //
399	D-ABLAPL/29407/2026 ABLAPL/11337/2026	ABHISEK PATRA VS STATE OF ODISHA	NIRANJAN BEHERA VS	LINGARAJ P.S. /274 /2026 () //
400	D-ABLAPL/29455/2026 ABLAPL/11338/2026	DIBYA RANJAN ROUT @ LUCKY VS STATE OF ODISHA	ASWINI KUMAR CHOUDHURY VS	MAHANGA /377 /2026 () //
401	D-ABLAPL/29760/2026 ABLAPL/11339/2026	SK. IBRAHIM @ SHAIKH IBRAHIM VS STATE OF ODISHA	SATYABRATA DASH VS	CHANDAKA P.S. /447 /2026 () //
402	D-ABLAPL/29764/2026 ABLAPL/11340/2026	SHASANKA SHEKHAR NAYAK @ SHASHANKA NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /741 /2026 () //
403	D-ABLAPL/27853/2026 ABLAPL/11341/2026	SURESH KUMAR MANDI VS STATE OF ODISHA	SK. ZAFARULLA VS	MACHHKUND /69 /2024 () //
404	D-ABLAPL/29824/2026 ABLAPL/11342/2026	BALIA MUKHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /211 /2026 () //
405	D-ABLAPL/28074/2026 ABLAPL/11343/2026	SATYABAN DAS @ SATYA DAS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /182 /2026 () //
406	D-ABLAPL/29826/2026 ABLAPL/11344/2026	AMIYA BALLAV BEHERA VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	MAHILA P.S. BUXIBAZAR /137 /2026 () //
407	D-ABLAPL/28115/2026 ABLAPL/11345/2026	SHIVA SANKAR DEY VS STATE OF ODISHA	SAPAN KUMAR PAL VS	KAMARDA /196 /2026 () //